

1	2	3	4
19.	Andhra Bank	—	1
20.	Vijaya Bank	2	—
21.	State Bank of India	13	15
22.	State Bank of Bikaner & Jaipur	—	1
23.	State Bank of Hyderabad	—	1
24.	State Bank of Indore	1	—
25.	State Bank of Mysore	—	—
26.	State Bank of Patiala	3	3
27.	State Bank of Saurashtra	2	—
28.	State Bank of Travancore	—	—
Total		91	74

(Data Provisional)

[English]

Life Insurance of Landless Labourers

299. SHRI V. SOBHANADREESWARA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether the Life Insurance Corporation of India has taken a decision to insure the life of one member each of three crore families of landless labourers in the country during the current year,

(b) if so, the details of the scheme; and

(c) the number of beneficiaries under the scheme, State-wise, upto the end of September, 1988?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI

EDUARDO FALEIRO): (a) Yes, Sir. The Group Insurance Scheme sponsored by the Central Government on the life of one member, namely, the head of the family, for each of the estimated number of 3 crores families of landless agricultural labourers in the country has been introduced by the Life Insurance Corporation of India with effect from 15th August, 1987.

(b) Landless agricultural labourers in the age group of 18 to 60 years are eligible to become members of the Scheme, which provides life insurance cover of Rs. 1000/- payable in the event of death of the insured member. No premium is payable by the insured member under Scheme, and the entire premium cost is borne by Government of India.

(c) The number benefited under the Scheme, state-wise, upto 30th September, 1988 is as under:—

<i>S. No.</i>	<i>State/Union Territory</i>	<i>No. of claims settled</i>
1.	Andhra Pradesh	1,191
2.	Arunachal Pradesh	10
3.	Bihar	6
4.	Chandigarh	2
5.	Goa	88
6.	Gujarat	354
7.	Haryana	21
8.	Jammu & Kashmir	7
9.	Karnataka	399
10.	Kerala	545
11.	Madhya Pradesh	242
12.	Manipur	4
13.	Orissa	279
14.	Punjab	200
15.	Rajasthan	310
16.	Tamil Nadu	3,370
17.	Uttar Pradesh	414
		7,442

Eighth Five Year Plan

300. SHRI PRATAPRAO B. BHOSALE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have started the preparatory work for the Eighth Five Year Plan;

(b) if so, the details thereof;

(c) the areas to get priority during the

Eighth Five Year Plan;

(d) whether the Railways propose to include more passenger amenities, punctuality of trains and more trains as one of its priorities during Eighth Five Year Plan; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.